- (fa) The Government are already agisting liberally the national sports to enable them to provide Alterations adequate training and coaching to talented sportspersons and giving the necessary international exposure to the the Netaji national teams. Besides, Subhas National Institute oi Sports jives the requisite assistance and guidance for the training and coaching of sportspersons called by the i'ederations to participate in the coa- 1 ching camps, including requisitioning the services of foreign experts where necessary.
- on National (c) The Resolution Sports Policy adopted by the Government already provides that while encouraging competitive sports, priority should be accorded to sports disciplines recognised for the Olym-I pics, the Asian Games and the Com- I monwealth and those internationally Games recognised games for : which a world federation exists and which like chess, are widely played ia India.

# . Crime against nurses and female doctors of Delhi hospitals

2440. SHRI J. P. GOYAL; Will I the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a number of cases of missing, abduction and raping of nurses, female doctors etc. in varous hospitals in Delhi have recently come to light;
- (b) if so, what are the details thereof for the period from 1st January. 1985 to 30th November, 1985;
- (c) whether the culprits had been apprehended in all such cases and punished: and

1509 RS-5.

(d) if so, what are the details ln this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI KRISHNA KUMAR): (a) and (b) In so far as the staff of Government Hospitals are concerned, only one instance of a Nursing Student in Lady Hardinge Medical College and Smt. S. K. Hospital, New Delhi, who left the hospital has come to notice of the Government.

(c) and (d) The case has been handed over to the Central Bureau of Investigation for investigation.

### Visit of Dr. Ram Manohar Lohia Hospital's Specialists to the residences of Central Government Employees

- 2441. SHRI J. P. GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the specialists in Dr. Ram Manohar Lohia Hospital, New Delhi do not visit the patients at the residence of the patient who is not in a position to move;
- (b) if so, what are the reasons therefor; and what are the guidelines issued in this respect; and
- (c) what are the categories of Government officers who are entitled to avail of this facility?

THE' DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL FARE (SHRI KRISHNA KUMAR): (a) to (c) Central Government Health Scheme specialists in Dr. Ram Manohar Lohia Hospital pay domiciliary visit in case a Central Government Health Scheme beneficiary is not in a position to move. Central Government officers who are Central

Government Health Scheme beneficiaries and drawing basic pay of Rs. 1600|- p.m. and above ore entitled to avail of this facility directly and those officers drawing less than Rs. 1600|- basic pay and members of their family can avail of this facility on the recommendation of Authorised Medical Attendant of the concerned Central Government Health Scheme dispensary.

#### Lok Nayak Jayaprakash Narayan Hospital and its lwkiug to CGHS

2442. SHRI J. P. GOYAL- Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether a decision has been taken to include the Lok Nayak Jayaprakash Narayan Hospial, New Delhi under Ihe Central Government Health Scheme;
- (h) if so, what are *the* de tails thereof; and
- (c) the reasons for not recognNnp' the prescription issued by the Hospital by CGHS dispensaries?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI KRISHNA KUMAR): (a) to (c) The question of recognition of Lok Nayak Jayaprakash Narayan Hospital under Central Government Health Scheme is under active consideration. The prescriptions, are nfift being recognised by Central Government Health Scheme dispensaries as the Hospital is yet to be recognised under the Schemo

#### Grievano»s of thei students of the Jamia Millia Islamia

## 2443. SHRI DHARAM CHANDER PRASHANT;

SHRI SURESH KALMADI-

Will the Minister of HUMAN RE-SOURCB DEVELOPMENT be pleased to state;

. (a). whelher-- it is a fact that studen of the Aircraft Maintenance Engineerine Department of Technology, Jamia Millia Islamia, JffeV Delhi have submitted representa'. 1 to Government for solution oi *ti*-grievances;

to Questions

- (b) if so, what are the detels thereof:
- (c) whether it is also a fact ifrat the Chancellor and Vice-Chancelfoir of Uie Jamia Millia Islamia agreed to convert this course into a rifled degree course and applica to Government ior grant of RS crorty; for infrastructure which as already available at the Delhi Flyiag Club:
- (d) whether Government propose fo toke any action to convert course into a full-fledged degree course with turbojet engine practical course at ihe Palam Airport; ami
- (e) if not, what are the reaons thereof?

#### THE MINISTER OF STATE .:\ THE DEPARTMENTS OF EDUCATION CULTURE AND (SHRIMATI SUSHILA ROHATGI): (a) Yes, S

- (b) It has been represented course of Aircraft Maintenance the Engineering be upgraded to BJsL (Aircraft Maintenance) and its gra duates be accepted by Indian Āir lines and Air India for direct 'em ployment as Trainee Engineers,
  - (e) to (e) The Jamia MiUia Jaas submitted a proposal to UGC ffrar starting a course in B.E in Air Craft Maintenance and applied for a ®ra»t of Rs. 450 lakhs for provision dt necessary facilities. The propf under conside ration of U-G.C

#### increase in fare in the. Kerata^uH Sector by Air India

2444. SHRI C HARIDAS: Will ga\* Minister of TRANSPORT be plesflKtJ to state.-

(a) whether it is a fact that jigr j India has again increased the sdir"